

**F. No. 06/CESTAT/2014-15 CR
CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
WEST BLOCK NO. II, R. K. PURAM,
NEW DELHI-110066.**

Date: 02nd, June, 2015

Statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01.05.2015 is circulated for information.


(SUNIL KUMAR)
TECHNICAL OFFICER

Copy to:

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. P. S. To CDR, CESTAT, New Delhi.
4. The Commissioner (review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs./All A.Rs including Regional Benches.
- ✓ 7. Computer Section for uploading on website.

MONTHLY STATEMENT FOR THE MONTH OF APRIL 2015 AS ON 01.05.2015

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES										
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	
DELHI	16389	3007	8075	0	96	27567	1750	125	279	106	0	0	510	200	5	3	1	0	0	0	9	0	64	13	6	0	0	83	0
MUMBAI	10180	8555	2735	0	0	21470	745	99	86	50	0	0	235	5	6	4	2	0	0	0	12	0	1	0	4	0	5	0	
KOLKATA	3911	2061	2530	0	0	8502	751	48	8	18	0	0	74	11	1	0	1	0	0	0	2	0	0	0	0	0	0	0	
CHENNAI	4802	3039	3834	2	0	11677	268	63	59	48	0	0	170	0	5	2	0	0	0	0	7	0	0	0	0	0	0	0	
BANGALORE	5550	2969	7154	0	0	15673	1249	55	47	116	0	0	218	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
AHMEDABAD	6769	2397	3116	0	0	12282	17	85	48	47	0	0	180	6	2	0	0	0	0	0	2	0	0	0	0	0	0	0	
TOTAL	47601	22028	27444	2	96	97171	4780	475	527	385	0	0	1387	229	19	9	4	0	0	0	32	0	65	13	10	0	88	0	

1 Sanctioned strength of the Members is 21 and working strength is 19 as on 01.05.2015

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of April 2015 for 78.5 no. of days as under.

- 1 Hon'ble Mr. Justice G. Raghuram, President 12
- 2 Mrs. Archana Wadhwa, Member (Judicial) 19
- 3 Sh. M.V. Ravindran, Member (Judicial) 3
- 4 Sh. D.N. Panda, Member (Judicial) nil
- 5 Sh. P. K. Das Member (Judicial) 1
- 6 Sh. Rakesh Kumar, Member(Technical) nil
- 7 Sh. B.S.V. Murthy, Member(Technical) 10
- 8 Sh. Ashok Jindal, Member(Judicial) 2
- 9 Sh. P.R. Chandrashekharan, Member (Technical)(retired on 2.4.2015) 1
- 10 Dr. D. M. Mishra, Member (Judicial) 8
- 11 Sh. Anil Choudhary, Member(Judicial) 5
- 12 Sh. P. K. Jain, Member (Technical) 3
- 13 Sh. H. K. Thakur, Member(Technical) 8
- 14 Dr. I.P. Lal, Member (Technical) 1
- 15 Sh. S. K. Mohanty, Member (Judicial) 1/2
- 16 Sh. R. Periasami, Member (Technical) 2
- 17 Sh. P.S. Pruthi, Member (Technical) 2
- 18 Sh. R.K. Singh, Member (Technical) 2
- 19 Sh. Ramesh Nair, Member (Judicial) 1

Note :